

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2971
ANSWERED ON:27.08.2013
DEATHS DUE TO HUNGER
Gandhi Shri Feroze Varun

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Supreme Court had directed the Government to file an affidavit on the number of children dying due to hunger every year in the country;
- (b) if so, the details thereof;
- (c) whether the Government has since filed the affidavit; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) : The Supreme Court of India has not issued any direction to the Department of Food & Public Distribution to file an affidavit on the number of children dying due to hunger. As such, question of filing an affidavit by the Department does not arise.